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Title: Introduction of the Import of Consumer Goods (Regulation) Bill, 2016.

श्री प्रह्लाद सिंह पटेल (दमोह) : माननीय उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि उपभोक्ता माल जिनसे नागरिकों के स्वास्थ्य को हानि पहुंचाने की संभावना है, के आयात को विनियमित करने हेतु संस्थागत तंत्र का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for institutional mechanism to regulate import of consumer goods having potential to cause harm to the well being of citizens."

The motion was adopted.

श्री प्रह्लाद सिंह पटेल : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

HON. DEPUTY SPEAKER: Item No. 29. Shri Shailesh Kumar – Not present.

Item No. 30. Shri Maheish Giri – Not present.

Item Nos. 31 to 34. Shri Ramesh Bidhuri – Not present.

Item Nos. 35-36. Shri Adhalrao Patil Shivajirao – Not present.

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